

Regarding need to expedite approval to the Bill providing 42 per cent reservations to Other Backward Classes (OBCs) in Telangana-Laid

SHRI CHAMALA KIRAN KUMAR REDDY (BHONGIR): I would like to bring to the kind notice of the Government to the dire need to enhance OBC reservations to 42 per cent in education, employment and local body elections in the State of Telangana. It is a matter of proud that under the able and dynamic leadership of our Hon'ble Chief Minister, the Telangana Legislative Assembly, unanimously passed a Bill to provide 42 per cent reservations to OBCs in the field of education, employment and forthcoming local body elections in the State. This has been done based on a comprehensive survey done through scientific, socio-economic and caste-based census in order to render justice to OBCs in Telangana. In this connection, the Ordinance referred is still pending without any specific reason for over 3 months and is affecting the democratic and constitutional rights of the OBCs whose population is about 50 per cent in Telangana. Immediate approval to this will safeguard the larger interests of the OBCs to ensure their genuine rights without any further delay. Hence, I request the Hon. Minister of Social Justice and Empowerment to kindly intervene in the matter immediately and do the needful to protect the interests of the OBCs in Telangana for which we all shall ever be grateful to you, Sir.